

**Report of the Joint Committee constituted in the matter of OA No. 385/2023,
Ragbir Singh Versus State of Haryana & Ors.**

1. Background:

In the matter of OA No. 385/2023, Ragbir Singh Versus State of Haryana & Ors, wherein a grievance has been made against cow/animal shelter in the residential area sec-23, Panchkula along the River bed of River Ghagger.

In the application, it is also stated that in the Gaushala hundreds of animals are kept and suffering from various infectious/diseases. Whenever any animal dies, it is buried in the soil of River bed for the decomposition of carcass etc. adjoining to which river water is flowing regularly and thereby river water is also being contaminated.

Hon'ble National Green Tribunal vide order dated 30.05.2023 observed and directed as follows:

"Looking to the allegations made in the complaint, we find that a substantial question relating to environment due to implementation of Scheduled Enactment under NGT Act, 2010 has arisen. However, before taking further action in the matter we find it appropriate to obtain a factual report for the purpose whereof we constituted a Joint Committee comprising State PCB, Veterinary Department and District Magistrate, Panchkula who shall visit the site, collect relevant information and submit a factual as well as action taken, if any, report within two months by e-mail.....

State PCB shall be the nodal agency for coordination and compliance of this order"

In compliance of the directions of Hon'ble National Green Tribunal, the joint committee held its 1st meeting with the committee members on 09.08.2023 to verify the factual position regarding on the River Ghagger bank side infected cows and other cattle's have been kept and diseased animals spreading infectious and other diseases in the surrounding area and to take appropriate remedial action in this matter.

During the first meeting held on 09/08/2023, it was disclosed to the joint committee by the members that the 06 acres land belong to the HSVP, Panchkula in which cows have been kept on the River Ghagger bank side and during the lumpy epidemic in the cows/animals, the Municipal Corporation, Panchkula was made a temporary care centre/ treatment facility for the treatment of the lumpy infected cows & animals and currently a committee encroached the land and

HSVP has already been issued the notice twice to the Committee and the process of removing the encroachment has been started. The Joint Committee further constituted a Committee comprising of the following members (**Annexure-R-1**):

- i. Additional Deputy Commissioner, Panchkula.
- ii. Regional Officer, HSPCB, Panchkula.
- iii. EE, HSVP, Panchkula.
- iv. EE, M.C, Panchkula.
- v. EE, Irrigation & Water Resources Department, Panchkula.
- vi. Deputy Director, Animal Husbandry & Dairying Department, Panchkula.
- vii. ASCO, Agriculture & Farmers Welfare Department, Panchkula.

The terms of reference (TOR) of the Committee, as decided by the Joint Committee are as follows:

- a) Visit the site and verify actual facts on ground.
- b) Recommend the remedial action to be undertaken by different statutory authorities in this regard.
- c) HSPCB Regional Office, Panchkula will collect water sample and submit analysis report to the Joint Committee and take necessary corrective action against any kind of environment pollution.
- d) Agriculture Department, Panchkula will collect soil sample for testing and furnish report to the Joint Committee.
- e) HSVP, Panchkula will take action against the encroachment on the river ghagger bank side and will submit report to the Joint Committee.

2. **Progress cum site visit report of the Sub Committee :**

- i) The Sub Committee visited the site on 18/08/2023. The Copy of Minutes prepared after site verification attached as **Annexure-R-2**.
- ii) During the site visit it was found that currently there are approx 1100 cows in the Gaushala and some of them are accidental cows & a private committee providing the treatment to the accidental cows. Further, a representatives on behalf of the gaushala explained the objectives of the gaushala to the committee is to cure the accidental cows and provide treatment facilities to the road side accidental cows. It is like an orphanage home for the cows.
- iii) During the site visit no evidence was found of buried animals in the soil of river bed for decomposition.
- iv) Further, the ASCO, Agriculture & Farmers Welfare Department, Panchkula collected the soil sample from the exiting cow place and RO, HSPCB collected samples of ground water for analysis.

It is necessary to mention here that during the site visit followings directions were issued by the Worthy Additional Deputy Commissioner, Panchkula.

- I. The HSVP, Panchkula will submit status report within one week.
- II. The Animal Husbandry & Dairying Department, Panchkula will submit concrete report after verifying the facts that how many accidental, infected/diseases cows are kept in the gaushala or whether any lumpy virus/any other disease present in the cows as mentioned in the above said O.A, which are spreading the infections/diseases in the area and whether measures taken by the gaushala are adequate for treatment/cure of the animals.
- III. The Irrigation & Water Resources Department, Panchkula will submit report after verifying the factual position regarding pollution of the river Ghagger.
- IV. The Agriculture & Farmers Welfare Department and HSPCB, Panchkula will submit sample analysis report.
- V. Concerned statutory authorities will take necessary remedial actions by following due course of law.

3. Submission of the Joint Committee:

- That the 2nd meeting of the joint committee held on 05.09.2023 regarding submission of action taken report in this matter. Further, the concerned authorities submitted status report to the Joint Committee. The copy of the Minutes is attached as **Annexure-R-3**.
- i. RO, HSPCB informed to the committee that analysis report of the sample collected during the site visit has found within the prescribed limits. The copy of the Analysis report is attached as **Annexure-R-4**.
- Animal Husbandry & Dairying Department submitted that at present, there 40 accidental & 74 sick animals case in the Gauvan Seva Dham, Sec-23, Panchkula and no lumpy skin disease cases in the above said Gaushal/Cowshed. That Gauvan Seva Dham, Sec-23, Panchkula was initially a temporary rehabilitation centre opened by Municipal Corporation, Panchkula during lumpy skin diseases outbreak in the state in the year 2022 as during lumpy epidemic in the cows and cattle's. At that time, no gaushala was taking animals suffering from lumpy skin disease. During Lumpy Skin Disease wave (25.08.2022 to 30.09.2022), there were 334 Lumpy Skin Disease cases in temporary Veterinary

Hospital, Sector-23, Panchkula out of which 82 animals died and the dead animals were disposed off by Municipal Corporation, Panchkula. It also submitted that as per Animal Husbandry & Dairying Department report dated 05.09.2023 during the period of lumpy skin diseases in the Cows and other cattle's, District Mobile Van, Panchkula was taking care of sick and ailed animals at Temporary Veterinary Hospital, Sec-23, Panchkula and after that Govt. Veterinary Devinagar is catering the need of Gauvan Sewa Dham, Sector-23, Panchkula.. It is further, submitted that Animal Husbandry and Diarying Department has been vaccinated all the animals for FMD+HS and Lumpy Skin Disease. Further, as per Animal Husbandry & Dairying Department report, Gauvan Sewa Dham has three Veterinary Livestock Development Assistants to cater to the medical needs of animals and approximately 40 workers are there for up keeping of animals. The copy of report dated 05.09.2023 is attached as **Annexure-R-5.**

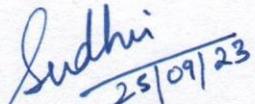
- ii. Irrigation & Water Resources Department submitted that site was visited on 08.08.2023 and during visit no evidence was found regarding dumping of dead cows in the bed of River Ghagger. Further, the field staff has been deploy in the nearby area of Ghaggar River to keep vigilant in future. The copy of the Irrigation Department report is annexed as **Annexure-R-6.**
- The ASCO, Agriculture & Farmers Welfare Department, Panchkula submitted report dated 06.09.2023 that 03 soil samples were collected from the exiting cow place (inside the gaushala) Sec-23, Panchkula from different locations. Further, it is submitted that 10 parameters have been checked and found that all parameters are in adequate range from the collected Soil samples. More nutrients in soils are helpful for good production. The copy of the report is attached as **Annexure-R-7.**
- HSVP vide report dated 06.09.2023 submitted that notices was issued to the care taker, Transit Veterinary Care Centre/Gaushala, Sector-23, Panchkula under section 18(1) (B) of HSVP Act and copy of the same was also pasted on the premises. The copy of the HSVP report is attached as **Annexure-R-8.**

It is also submitted that Regional Office, Panchkula issued letter dated 13.09.2023 to the Municipal Corporation, Panchkula for submission of report

regarding animal waste consisting livestock fecal waste heaps from the animals and other related matter to the M.C, Panchkula as complainant alleged in the above said O.A.

- Further the Municipal Corporation, Panchkula vide report dated 21.09.2023 submitted that the land belongs to the HSVP, Panchkula and the cows and others cattle's there are looked after by a private committee and during the outbreak of lumpy diseases the cows & cattle's suffering from lumpy disease was handed over to the private committee and their further care and treatment was done by a private committee under the supervision of Animal Husbandry & Dairying Department, Panchkula. The copy of the MC, Panchkula report is attached as **Annexure-R-9**.
- That the 3rd meeting/site visit conducted on 21.09.2023 under the Chairmanship of Worthy Deputy Commissioner, Panchkula to review the progress made in this matter and submission of action taken report. During the site visit, the Deputy Commissioner verified the factual position as alleged in the above said O.A. The copy of the Minutes of Meeting and site visit is attached as **Annexure-R-10**.

The above joint reply of the Committee is being submitted in the matter of OA No. 385 of 2023; Raghbir Singh vs. State of Haryana and Ors. for consideration by the Hon'ble National Green Tribunal, New Delhi.


Regional Officer,
Panchkula Region


Deputy Commissioner,
Panchkula

Dated: 25/09/2023

Minutes of 1th meeting held on 09.08.2023 at 09:30 AM under the Chairmanship of Smt. Varsha Khangwal, H.C.S, Additional Deputy Commissioner, Panchkula, with Members of Joint Committee regarding on the River Ghagger bank side lumpy infected cows and other cattles have been kept and diseased animals spreading infectious and other diseases in the surrounding area etc. in the matter of OA No. 385 of 2023 Raghbir Singh V/s State of Haryana.

At the outset, Sh. Virender Singh Punia, Regional Officer, HSPCB, Panchkula welcomes the all participants on behalf of Chairman of Committee.

It was 1th meeting of Joint Committee held on 09.08.2023 under the chairmanship of Additional Deputy Commissioner Panchkula, comprising members of Haryana State Pollution Control Board, Haryana Sehri Vikas Pradikaran (HSVP), Animal Husbandry & Dairying Department, Panchkula, Agriculture & Farmers Welfare Department, Panchkula & Municipal Corporation, Panchkula Haryana to collect relevant information and verify the factual position regarding lumpy infected cows and other cattle's have been kept on the river ghagger bank side and sometimes when animals die, they are buried in the soil of river bed for decomposition and infected animals spreading diseases in the area and polluting the river ghagger and take appropriate remedial action by the concerned departments in compliance of directions of Hon'ble NGT in the above said O.A.

Following officers attended the meeting.

- i. Dr. R.S. Jadon, Deputy Director, Animal Husbandry & Dairying Department, Panchkula.
- ii. Virender Singh Punia, Regional Officer, HSPCB, Panchkula.
- iii. Sudhir Mohan, EE, Regional Office, Panchkula.
- iv. Sumit Malik, Xen, M.C, Panchkula.
- v. Avinash Singla, CSI, MC, Panchkula.
- vi. Sukhwinder, SDO, Irrigation & Water Resources Department, Panchkula.
- vii. Rahul Barkodia, ASCO, Agriculture & Farmers Welfare Department, Panchkula.
- viii. Jasbir Singh, JE, HSVP, Panchkula.
- ix. Mohan Singh, JE, Irrigation & Water Resources Department, Panchkula.

Sh. Virender Singh Punia, Regional Officer, Panchkula brief the above - mentioned case to the worthy Additional Deputy Commissioner Smt. Varsha Khangwal and to all committee members that an O.A is filled by Raghbir Singh as mentioned above. Further, Representatives from the HSVP informed to the Joint Committee that the 06 acres land belongs to the HSVP, Panchkula in which cows have been kept on the river ghagger bank side and during the lumpy epidemic in the cows/animals, the Animal Husbandry Department made a temporary care centre/ treatment facility for the treatment of the lumpy infected cows & animals and further he added that currently a committee encroached the land and HSVP had already issued the notice twice to the Committee and the process of removing the encroachment has been started. M.C Panchkula, reported to the Joint Committee that currently on that land there are around 1400 cows have kept including accidental

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cows and other cattle's. During the meeting discussions was also held on the purpose for which the cows were kept their and it was informed by the Animal Husbandry Department, Panchkula that during the lumpy epidemic temporary arrangements was made for the treatment of the infected cows and now the lumpy epidemic/diseases is over in the cows & other animals.

During the 1th meeting held on 09.08.2023 the Joint Committee further constitute a committee comprising of the following members for visiting the Gaushala:

- i. Additional Deputy Commissioner, Panchkula.
- ii. Regional Officer, HSPCB, Panchkula.
- iii. EE, HSVP, Panchkula.
- iv. EE, M.C, Panchkula.
- v. EE, Irrigation & Water Resources Department, Panchkula.
- vi. Deputy Director, Animal Husbandry & Dairying Department, Panchkula.
- vii. ASCO, Agriculture & Farmers Welfare Department, Panchkula.

Following directions were issued by worthy Additional Deputy Commissioner Panchkula: -

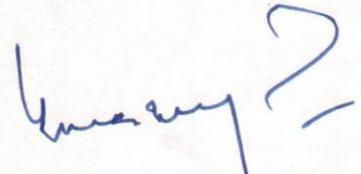
1. The Sub- committee will submit concrete report after visiting the site and verifying actual facts on ground.
2. The Sub- committee members to take appropriate remedial action by following due course of law.
3. HSPCB Regional Office Panchkula will collect water sample and submit analysis report to the Joint Committee and also takes necessary corrective action against any kind of environmental pollution.
4. Agriculture Department, Panchkula will collect soil sample for testing and furnish report to the Joint Committee within one week.
5. HSVP, Panchkula will take action against the encroachment on the river Ghagger bank side and will submit report to the Joint Committee.
6. Concerned statutory authorities will take necessary remedial actions by following due course of law.

All concerned authorities are directed to submit their report within two week to Joint Committee, so that a compiled status report may be submitted in the Hon'ble NGT before the next date of hearing.

The meeting ended with a vote of thanks to Chair.



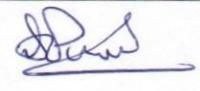
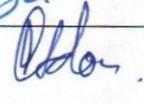
Regional Officer,
Panchkula Region



Additional Deputy Commissioner,
Panchkula

Meeting regarding Hon'ble NGT matter in OA No. 385 of 2023-Ragbir Singh V/s State of Haryana and Ors in compliance of Hon'ble NGT order dated 30.05.2023 to be held on 09.08.2023 at 9.30 AM

ATTENDENCE SHEET (Officers present)

Sr.No.	Name of the Officer	Designation /Department	Mob. No/Email-ID	Signature
1	Jagbir Singh	JG H SVP	9463424275	
2	ANUPAM JINDAL	CSI MCLPKL	9468388900	
3	Sumit Malic	XEN MCLPKL	9671876878	
4	Rahul Borkhali	ASCO PKL	9466028713	
5	Virender Puri	RO, HSPCB, PKL	988899904	
6	Sudhvir Mohan	EE, HSPCB, PKL	7986423511	
7	Mohan Singh	JE, 98WRD PKL	97809-32569	
8	SUKHWINDER	SDO Sonapatna	9896552675	
9	DR. R.S. JADON	D.D. (AH) PKL	94162-18057	
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Minutes of site visit conducted on 18.08.2023 at 11:00 AM under the Chairmanship of Smt. Varsha Khangwal, H.C.S, Additional Deputy Commissioner, Panchkula, with Members of Joint Committee regarding on the River Ghagger bank side lumpy infected cows and other cattles have been kept and diseased animals spreading infectious and other diseases in the surrounding area etc. in the matter of OA No. 385 of 2023 Raghbir Singh V/s State of Haryana.

The site was visited by the committee constituted by the Joint Committee along with Chairman comprising the members from HSPCB, HSVP, Irrigation & Water Resources Department, Animal Husbandry & Dairying Department Agriculture & Farmers Welfare Department, M.C Panchkula during the first meeting of the Joint Committee held on 09.08.2023. In pursuance to this, the committee visited the site on 18.08.2023 at 11.00 AM.

Following officers present during the site visit in the presence of Chairman Smt. Varsha Khangwal, ADC, Panchkula:

- i. Dr. Sushma Yadav, V S, Animal Husbandry & Dairying Department, Panchkula.
- ii. Sudhir Mohan, Regional Officer, HSPCB, Panchkula.
- iii. Sumit Malik, Xen, M.C, Panchkula.
- iv. Avinash Singla, CSI, MC, Panchkula.
- v. Sukhwinder, SDO, Irrigation & Water Resources Department, Panchkula.
- vi. Rahul Barkodia, ASCO, Agriculture & Farmers Welfare Department, Panchkula.
- vii. Jasbir Singh, JE, HSVP, Panchkula.
- viii. Mohan Singh, JE, Irrigation & Water Resources Department, Panchkula.

Sh. Sudhir Mohan, Regional Officer, Panchkula briefly explained the objectives of the visit to the Chairman & Committee members and what action needs to be taken by the concerned authorities in this matter. During site visit a representative on behalf of the gaushala explain the objectives of the gaushala and informed that currently approximately 1200 cows have been kept including accidental cows & other cattle's. Further, it was informed that main objective of the gaushala is to cure the accidental cows and provide treatment facilities to the road side accidental cows. It is like an orphanage home for the cows.

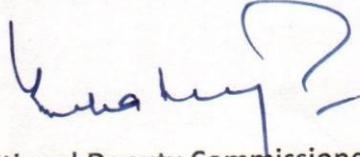
During the site visit the committee found there are approx 1100 cows in the Gaushala and some of them are accidental cows & providing treatment to the accidental cows. Further, no evidence has been found of buried animals in the soil of river bed for decomposition. The ASCO, Agriculture & Farmers Welfare Department, Panchkula was directed to collect the soil sample from the existing gaushala area. Further, RO, HSPCB, Panchkula was directed to collect the sample of Ghagger River and ground water and submit the analysis reports.

During the site visit following directions were issued by worthy Additional Deputy Commissioner Panchkula: -

1. The HSVP, Panchkula will submit action taken report within one week.
2. The Animal Husbandry & Dairying Department, Panchkula will submit concrete report after verifying the facts as to how many accidental, infected/diseased cows are kept in the gaushala or whether any other lumpy/any other disease is present in the cows as mentioned in the above said O.A, which are spreading the infections/diseased in the area and whether taken by the gaushala are adequate for treatment/cure of the animals.
3. The Irrigation & Water Resources Department, Panchkula will submit report after verifying the factual position regarding pollution of the river ghagger.
4. The Agriculture & Farmers Welfare Department and HSPCB, Panchkula will submit analysis report.
5. Concerned statutory authorities will take necessary remedial actions by following due course of law.

All concerned authorities are directed to submit their report within one week to Joint Committee, so that a compiled status report may be submitted in the Hon'ble NGT before the next date of hearing.


Regional Officer,
Panchkula Region


Additional Deputy Commissioner,
Panchkula

Minutes of 2nd meeting held on 05.09.2023 at 10:00 AM under the Chairmanship of Smt. Varsha Khangwal, H.C.S, Additional Deputy Commissioner, Panchkula, with Members of Joint Committee regarding on the River Ghagger bank side lumpy infected cows and other cattles have been kept and diseased animals spreading infectious and other diseases in the surrounding area etc. in the matter of OA No. 385 of 2023 Raghbir Singh V/s State of Haryana.

At the outset, Sh. Sudhir Mohan, Regional Officer, HSPCB, Panchkula welcomes the all participants on behalf of Chairman of Committee.

It was 2nd meeting of Joint Committee held on 05.09.2023 under the chairmanship of Additional Deputy Commissioner Panchkula, comprising members of Haryana State Pollution Control Board, Haryana Sehri Vikas Pradikaran (HSVP), Animal Husbandry & Dairying Department, Panchkula, Agriculture & Farmers Welfare Department, Panchkula & Municipal Corporation, Panchkula Haryana to collect relevant information and submission of action taken report as decided during the previous meeting in compliance of directions of Hon'ble NGT in the above said O.A regarding lumpy infected cows and other cattle's have been kept on the river ghagger bank side and sometimes when animals die, they are buried in the soil of river bed for decomposition and infected animals spreading diseases in the area and polluting the river ghagger.

Following officers attended the meeting (**Annexure-R-1**).

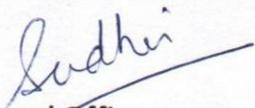
- i. Dr. Sushma Yadav, V S, Animal Husbandry & Dairying Department, Panchkula.
- ii. Sudhir Mohan, Regional Officer, HSPCB, Panchkula.
- iii. Anurag Goyal, XEN, Irrigation & Water Resources Department, Panchkula.
- iv. Rahul Barkodia, ASCO, Agriculture & Farmers Welfare Department, Panchkula.
- v. Avinash Singla, CSI, MC, Panchkula.
- vi. Sukhwinder, SDO, Irrigation & Water Resources Department, Panchkula.
- vii. Ravinder Singh, Sc-B, HSPCB, Panchkula.
- viii. Jasbir Singh, JE, HSVP, Panchkula.

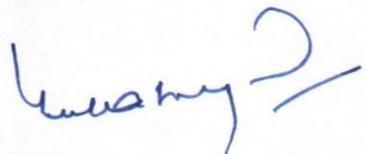
Sh. Sudhir Mohan, Regional Officer, Panchkula briefly explained the objectives of the 2nd meeting to the Chairman & Committee members and asked to the members to submit what action has been taken by the concerned authorities in this matter. Further, RO, HSPCB informed to the committee that analysis report of the sample collected during the site visit has been found within the prescribed limits (**Annexure-R-2**). That representatives from the Animal Husbandry & Dairying Department submitted report to the committee and informed that there 40 (Approx) accidental & 74 infected/diseases cases in the Gauvan Seva Dham, Sec-23, Panchkula. Further, he added that there are no lumpy skin disease cases in the above said Gaushal/Cowshed and all animals have been vaccinated for FMD+HS and Lumpy Skin Disease (**Annexure-R-3**). The ASCO, Agriculture & Farmers Welfare Department, Panchkula briefed that soil-testing report is awaiting.

Further, representatives from the Irrigation & Water Resources Department submitted report to the committee regarding dumping of dead cows in the River bed of Ghagger River and informed that site was visited on 08.08.2023 and no evidence regarding dumping of dead cows in the bed of River Ghagger was found (**Annexure-R-4**). Representatives of the HSVP submitted that process has been initiated regarding removal of the encroachment as mentioned in the above said O.A.

At the end of the meeting worthy Additional Deputy Commissioner Panchkula directed all the concerned authorities to take necessary remedial action and submit concrete report so that action taken report may be filed in the Hon'ble NGT before the next date of hearing.

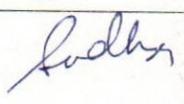
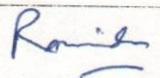
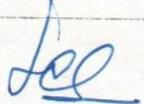
The meeting ended with a vote of thanks to Chair.


Regional Officer,
Panchkula Region


Additional Deputy Commissioner,
Panchkula

Meeting in the matter OA No. 385 of 2023-Raghubir Singh V/s State of Haryana and Ors to be held on 05.09.2023 at 10.00 AM in compliance of Hon'ble NGT order dated 30.05.2023

ATTENDANCE SHEET (Officers present)

Sr.No.	Name of the Officer	Designation /Department	Mob. No/Email-ID	Signature
1	Varsha Khargwal	ADC, Panchkula		
2	Sudhu Mohan	RO, Panchkula HSPCB	79864 23511	
3	ANIMASH	CSI/ MC PKL	9468388900	
4	Jaibir Singh	JE HSUP PKE	9463424275	
5	ANURAG GOTAL	XEN, IRR.	9417201128	
6	SUKHINDER SINGH	SDO IRR	9896552675	
7	Dr Sushma Yadav	VS, GVN Deenagar	8968717816	
8	Dr. Ravinder Singh	SEIB, HSPCB	8054531201	
9	Rahul Baskodea	ASCO PKE	9466026713	
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Type of Sample:-Monitoring
Haryana State Pollution Control Board's Laboratory
SCO-115, 1st& 2nd Floor, Sec-25, Panchkula, Haryana



Report No. 2546

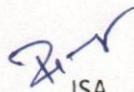
Dated : 28.08.2023

Issued to M/s Ghaggar River adjacent to Gaushala, Sector-23, Panchkula.

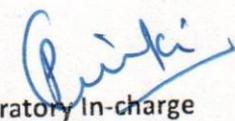
Description: Received on 18.08.2023 a sample of River collected by Sh. Suhdir Mohan, EE from Surface Water of the river on 18.08.2023. The sample has been analyzed from 18th -August-2023 to 28th -August-2023.

<u>Sr. No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Methods</u>
1.	Sample Code	3686	
2.	Sample Collected from	River	
3.	pH value at 25 ^o C	7.54	APHA,4500H+B(24 th Edition)
4.	Total Suspended Solids mg/l	1180.0	APHA,2540-D(24 th Edition)
5.	BOD (3 days at 27 ^o C) mg/l	8.5	IS:3025(Part-44)
6.	COD (mg/l)	40.0	APHA,5220-B(24 th Edition)
7.	Conductivity (u S/cm) at 25 ^o C	665.0	IS:3025(Part-14):2013
8.	Dissolved Oxygen (Mg/l)	BDL(DL=01)	APHA4500-OC(24th Edition)
9.	Total Dissolved Solid (mg/l)	398.0	APHA2540-C(24 th Edition)
10.	Chloride (mg/l)	31.99	IS:3025(part-40):2014

Sample Not Collected by us
Sample Consumed in testing
CC to Member Secretary, HSPCB
CC to Regional Office: Panchkula. The test report relate only to the particular sample submitted for testing.


JSA
Megha


JSA
Manjali


Laboratory In-charge
Dr. Pinki Jangra



Type of Sample:-Monitoring
 Haryana State Pollution Control Board's Laboratory
 SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

Dated : 28.08.2023

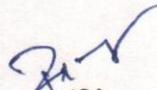
Report No. 2546

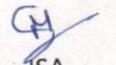
Issued to M/s Ghaggar River adjacent to Gaushala, Sector-23, Panchkula.

Description: Received on 18.08.2023 a sample of River collected by Sh. Suhdir Mohan, EE from Surface Water of the river on 18.08.2023. The sample has been analyzed from 18th -August-2023 to 28th -August-2023.

<u>Sr. No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Methods</u>
1.	Color	Muddy	-
2.	Odour	A. Odourless	-
3.	Ammonical- N (mg/l)	BDL(DL=0.5)	APHA,4500 NH3 - F
4.	Boron(mg/l)	BDL(DL=0.5)	-
5.	Total Phosphate (mg/l)	1.62	4500-P.D.

Sample Not Collected by us
 Sample Consumed in testing
 CC to Member Secretary, HSPCB
 CC to Regional Office: Panchkula. The test report relate only to the particular sample submitted for testing.


 JSA
 Megha


 JSA
 Manjali


 Laboratory In-charge
 Dr. Pinki Jangra

End of the Report



Type of Sample:-Monitoring
Haryana State Pollution Control Board's Laboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana



Report No. 2547

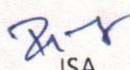
Dated : 28.08.2023

Issued to M/s Tubewell at Gaushala, Sector-23, Panchkula.

Description: Received on 18.08.2023 a sample of Tubewell collected by Sh. Suhdir Mohan, EE from Ground Water of the tubewell on 18.08.2023. The sample has been analyzed from 18th -August-2023 to 28th -August-2023.

Sr. No.	Parameter Name	Result	Methods
1.	Sample Code	3687	
2.	Sample Collected from	Tubewell	
3.	pH value at 25°C	7.33	APHA,4500H+B(24 th Edition)
4.	Total Suspended Solids mg/l	16.0	APHA,2540-D(24 th Edition)
5.	BOD (3 days at 27°C) mg/l	4.2	IS:3025(Part-44)
6.	COD (mg/l)	20.0	APHA,5220-B(24 th Edition)
7.	Conductivity (u S/cm) at 25°C	564.0	IS:3025(Part-14):2013
8.	Total Dissolved Solid (mg/l)	312.0	APHA2540-C(24 th Edition)
9.	Chloride (mg/l)	18.99	IS:3025(part-40):2014
10.	Total Hardness (mg/l)	160.0	-
11.	Calcium (mg/l)	27.702	IS:3025(Part-40)2014
12.	Magnesium (mg/l)	11.178	IS:3025(Part-46)2014

Sample Not Collected by us
Sample Consumed in testing
CC to Member Secretary, HSPCB
CC to Regional Office: Panchkula. The test report relate only to the particular sample submitted for testing.


JSA
Megha


JSA
Manjali


Laboratory In-charge
Dr. Pinki Jangra



Type of Sample:-Monitoring
Haryana State Pollution Control Board's Laboratory
 SCO-115, 1st& 2nd Floor, Sec-25, Panchkula, Haryana

Report No. 2547

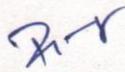
Dated : 28.08.2023

Issued to M/s Tubewell at Gaushala, Sector-23, Panchkula.

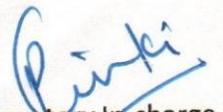
Description: Received on 18.08.2023 a sample of Tubewell collected by Sh. Suhdir Mohan, EE from Ground Water of the tubewell on 18.08.2023. The sample has been analyzed from 18th -August-2023 to 28th -August-2023.

<u>Sr. No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Methods</u>
1.	Color	Colourless	-
2.	Odour	Odourless	-
3.	Ammonical- N (mg/l)	BDL(DL=0.5)	APHA,4500 NH3 - F
4.	Nitrate – N (mg/l)	BDL(DL=0.5)	PDA
5.	Turbidity NTU	BDL(DL=01)	-
6.	Total Alkalinity as CaCO ₃ (mg/l)	140	Electrometric
7.	P-Alkalinity as OH+CO ₃ (mg/l)	BDL(DL=05)	Visual Titration
8.	Sulphate(mg/l)	37.53	4500-SO ₄ ,E.
9.	Fluoride(mg/l)	0.10	IS:3025(Part-60)2013
10.	Boron(mg/l)	BDL(DL=0.5)	-
11.	Total Phosphate (mg/l)	BDL(DL=0.4)	4500-P.D.
12.	Sodium (mg/l)	2.8	APHA, 3500-Na-B
13.	Potassium (mg/l)	0.6	APPHA, 3520-K-B

Sample Not Collected by us
 Sample Consumed in testing
 CC to Member Secretary, HSPCB
 CC to Regional Office: Panchkula. The test report relate only to the particular sample submitted for testing.


 JSA
 Megha


 JSA
 Manjali


 Laboratory In-charge
 Dr. Pinki Jangra

End of the Report

To be Subsitiuted bearing same No. and date

From

Deputy Director,
Animal Husbandry & Dairying
Panchkula

To

Additional Deputy Commissioner
Panchkula

No.1541

Dated:05.09.2023

Subject:- Regarding submission of report of Gauvan Sewa Dham, Sector-23, Panchkula, based on visit conducted on 18.08.2023 at 11:00 AM under the Chairpersonship of Smt. Varsha Khangwal, HCS, Additional Deputy Commissioner.

Kindly refer to the subject cited above, the report is as follows:

1. On dated 18.08.2023 at the time of Visit of Committee comprising of EO, HSVP, Panchkula, Executive Engineer, HSVP, Panchkula, Executive Engineer Irrigation Department, Panchkula, Deputy Director, AH&D, Panchkula (representative of DD AH&D PKL Dr. Sushma Yadav), Representative from Municipal Corporation, Panchkula and Assistant Soil Conservation Officer, Panchkula under the Chairmanship of Smt. Varsha Khangwal, HCS, Additonal Deputy Commissioner, Panchkula there were approximately 40 accidental cases, 74 sick animals and no case of lumpy skin disease were present (report attached).
2. Gauvan Sewa Dham, Sector-23, Panchkula was initially a temporary rehabilitation center opened by Municipal Corporation, Panchklula at the time of Lumpy Skin Disease outbreak in the State in the year 2022, as at that time no gaushala was taking animals suffering from Lumpy Skin disease. During Lumpy Skin Disease Wave (25.08.2022 to 30.09.2022) there were 334 Lupmy Skin Diesase cases in Temporary Vetrinary Hospital, Sector-23, Panchkula out of which 82 animals died (report by Veterinary Surgeon, District Mobile Van, Panckula attached) and these dead animals were disposed off by Municipal Corporation.
3. At the time of Lumpy Skin Disease wave District Mobile Van, Panchkula was taking care of sick and ailed animals at Temporary Veterinary Hospital, Sec-23, Panchkula and after that Govt. Veterinary Hospital, Devinagar is catering the medical needs of animals of Gauvan Sewa Dham, Sector-23, Panchkula.
4. All animals of the Gauvan Sewa Dham, Sector-23, Panchkula have been vaccinated for FMD+HS and Lumpy Skin Disease and as on date there seems to be no communicable disease in the animlas.

5. Gauvan Sewa Dham, Sector-23, Panchkula has three Veterinary Livestock Development Assistants (VLDA's) to cater to the medical needs of animals and approximately 40 workers are there for up-keeping of animals.
This is for your kind information and further necessary action, please.

s/d-
Deputy Director
Animal Husbandry & Dairying
Panchkula

From
Senior Disease Investigation Officer
DI Laboratory, Ambala (LUVAS, Hisar)

To
The Professor and Head
Deptt. of VPHE
LUVAS, Hisar

Memo no. DIL/AMB/23/7

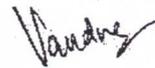
Dated: 5.5.23

Subject: Lab report of samples collected from Gaushala (Govan seva dham), sec-22
Panchkula

Respected Sir,

As per the mail received from office of deptt. of VPHE, LUVAS to visit Gaushala (Govan seva dham), Panchkula to ascertain cause of ongoing disease problem in cattle, visit at Gaushala on 1.5.2023 was conducted. There was report of appearance of skin nodules in few animals at Gaushala and were suspected for Lumpy Skin Disease (LSD). As reported, the Gaushala (Govan seva dham), has total strength of around 1,600 cattle. On clinical examination of animals suspected for LSDV, they were found apparently healthy with normal body temperature though skin nodules were present. Blood and Nasal swab from LSDV suspected cattle were collected and submitted to deptt. of VPHE, LUVAS, Hisar for further investigation. The samples were processed for DNA extraction and detection of LSDV by conventional PCR assay using specific primers. All the samples were found negative for LSDV. Blood samples were also processed and tested for haemoprotozoan infection at DI Lab, LUVAS, Ambala. All the samples were found negative for haemoprotozoan infection.

The skin nodules may be present as repercussion of previous exposure to the disease. In LSD sometimes large nodules may become necrotic and eventually fibrotic and persist for several months ("sitfasts"); the scars may remain indefinitely.



Sr. DIO

- Venetian 1220
- Pot per magnet 1x

39
27

Alpha - 90
Hint

-

- Curpyre 10420
- C-flax 10
- P...
- O...
- V... (s...)

28 29
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56 + 6
34 4 5 9
32 11 0 1

Selanyf
Belidire
Sykinges
Involon
Inrecef
D... ..

X

X

Summary

Total cases 25/8/2012 to 30/9/2012 = 334 cases
Died = 82



OFFICE OF:
EXECUTIVE ENGINEER WATER SERVICES DIVISION, SINCHAI
BHAWAN, PANCHKULA

Email: xenconst1@yahoo.com Phone: 0172-2570325

Address:- Sinchai Bhawan Sector-5, Panchkula, Haryana Pin-134114

No. 339394/1W-NGT

Dated: 14/08/2023

To

The Regional Officer
Haryana State Pollution Control Board
SCO-115-16 (1st Floor), Sector-25, Panchkula.

Subject: Meeting regarding National Green Tribunal O.A. No. 385 of 2023-Raghubir Singh V/s State of Haryana and Ors.

Ref.:- Your office letter no. HSPCB/PKL/2023/797-801 dated 08.08.2023.

In this regard, it is intimated that Sub Divisional Officer of this office visited the site on dated 08.08.2023 and found that no evidence regarding dumping of dead cows in the river bed of Ghaggar River and further deployed the field staff in the nearby area of Ghaggar River to keep vigil at site in future.

This is for your kind information and necessary action please.

Executive Engineer,
Water Services Division,
Sinchai Bhawan, Panchkula.

CC: Sub Divisional Officer, Water Services Sub-Division, Panchkula for information w.r.t. his office letter no.1197-98/6G dated 10.08.2023.

From

Soil Testing Officer
Agriculture & Farmers Welfare Deptt.
Panchkula

To

The Additional Deputy Commissioner
Panchkula

Memo No.

Dated:

Subject : Regarding Soil Satus of Existing Cow place Sec-23 Panchkula.

In context to above subject, it is submitted that 03 Soil Samples were taken from the existing Cow Place sec-23, Panchkula from different locations. Ten parameters have been cheked and found that all parameters are in adequate range from the collected soil samples. More nutrients in soils are helpful for good production. The report is hereby enclosed for information and necessary action please.

Encl. Soil Sample Reports.

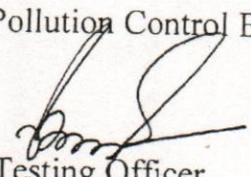
Soil Testing Officer
Agriculture & Farmers Welfare Deptt.
Panchkula

✓ Endst. No.

494

Dated: 06/09/2023

A copy is forwarded to The Regional Officer, Pollution Control Board, Panchkula for kind information please.


Soil Testing Officer
Agriculture & Farmers Welfare Deptt,
Panchkula

सूक्ष्म तत्वों की सिफारिश

क्र. सूक्ष्म तत्व	मिट्टी के द्वारा	था	सू के द्वारा
1 जिंक			
2 आयरन			
3 मैंगनीज			
4 बोरेन			
5 कॉपर			

सामान्य अनुशंसार्थ पर्याप्त

पानी की विश्लेषण रिपोर्ट

नमूना सं.:

गहराई फुट:

मूदा रखना:

विद्युत चालकता	कार्बोनेट	बार्ड कार्बोनेट	क्लोराइड
कैल्शियम/मैग्नीशियम	गैर मैग्नीशियम	विद्युत की आवश्यकता (कि.वा./एकड़/बकाई)	

सुझाव एवं सावधानियां:

क्रमांक :- 495

दिनांक :- 06/09/2023

Soil Testing Officer
Panchkula



हर खेत, स्वस्थ खेत

कृषि एवं किसान कल्याण विभाग
हरियाणा सरकार

भूदा एवं जल स्वास्थ्य कार्ड

प्रयोगशाला का नाम: पंचकूला

किसान का नाम	Existing Cow place
पिता का नाम	Near Ghaggar River
गांव	Sec-23, PkI
ब्लॉक	Panchkula
जिला	Panchkula
मोबाइल नंबर	
परिवार पहचान पत्र सं.	
आधार संख्या	रवश्य धरा, खेत हरा

कृषि निदेशालय
कृषि भवन सेक्टर-21, पंचकूला

पानी की अगर कसवाओगे चंच, फसल उत्पादन पर नहीं आवेगी अंच।

किसान हेल्पलाइन नंबर: 18001802117
इस कार्ड को www.agribharyanagov.in से डाउनलोड कर सकते हैं।

खेत तथा नमूने की जानकारी

नमूना संख्या: 2023/24839

मुख्या नंबर: () किला नंबर:

अक्षांश: देशांतर:

विश्लेषण की तिथि: 23-08-2023

मानक	परिणाम	सामान्य श्रेणी	स्थिति
खारी अंग (pH)	8.40	6.5-8.5	अधिक क्षारीय
विद्युत चालकता (ds/m)	0.44	0.0-1.0	सामान्य
ऑर्गेनिक कार्बन (%)	0.51	0.51-0.75	मध्यम
फॉस्फोरस (P ₂ O ₅ kg/ha)	51.13	23-57	मध्यम
पोटाशियम (K ₂ O kg/ha)	563.22	145-337	उच्चता
सल्फर (ppm)	27.76	10 से अधिक	पर्याप्त
जिंक (ppm)	3.01	0.6 से अधिक	पर्याप्त
लोहा (ppm)	15.44	4.5 से अधिक	पर्याप्त
कॉपर (ppm)	1.72	0.2 से अधिक	पर्याप्त
मैंगनीज (ppm)	8.96	2.0 से अधिक	पर्याप्त
बोरोन (ppm)		0.5 से अधिक	-

पराली ना जलाएं, पर्यावरण बचाएं।
फसल अवशेषों को मिट्टी में मिलाएं,
भूमि की उर्वरा शक्ति बढ़ाएं।

नोट:- किसान भाई एक फसल के लिए हुए दो संयोजन/विकल्प (I, II) में से किसी एक संयोजन/विकल्प की खाद की सिफारिश किलो ग्राम प्रति एकड़ के हिसाब से डालें।

क्र. सं.	फसल	I या II	कि.ग्रा. प्रति एकड़			ज्वर ऑफ पोटाश (MOP)
			डाई-अमोनियम फॉस्फेट (DAP)	सिंगल सुपर फॉस्फेट (SSP)	नीम कोटेड यूरिया	
1	गेहूँ	I	35	0	96	13
		II	0	100	110	13
2	धान	I	35	0	96	18
		II	0	100	110	18
3	गन्ना	I	22	0	101	11
		II	0	63	110	11
4	सूरजमुखी	I	26	0	29	0
		II	0	75	39	0
5	सरसों	I	13	0	34	0
		II	0	38	39	0
6	मक्का (खरीफ)	I	35	0	96	18
		II	0	101	110	18

सल्फर :
(कि.ग्रा./एकड़)

धरती माँ की यही पुकार,
उर्वरक मृदा जांच के अनुसार।

सूक्ष्म तत्वों की सिफारिश

क्र.	सूक्ष्म तत्व	मिट्टी के द्वारा	या	संग्रह के द्वारा
1	जिंक	जिंक सल्फेट (6-10 kg/acre)		0.5% जिंक सल्फेट + 0.25% चूना
2	आयरन			
3	मैंगनीज			
4	बोरोन			
5	कॉपर			
सामान्य अनुशंसाएँ		पर्याप्त		

पानी की विश्लेषण रिपोर्ट

नमूना सं.: गाहराई फूट: मृदा रचना:

द्विचल चालकता	कार्बोनेट	चाई कार्बोनेट	क्लोराइड
कैल+मैगनीशियम	शुद्ध माग्नेशियम	त्रिपरम की आवश्यकता (कि.ग्र./एक.इ./वि.बा.इ.)	

सुझाव एवं सावधानियां:

श्रमांक :- 496

दिनांक :- 06/09/2023

Soil Testing Officer
Panchkula



हर खेत, स्वस्थ खेत

कृषि एवं किसान कल्याण विभाग
हरियाणा सरकार

मृदा एवं जल स्वास्थ्य कार्ड

प्रयोगशाला का नाम: पंचकूला

किसान का नाम	Existing Cow place
पिता का नाम	Near Ghaggar River,
गांव	Sec-23, Pk1
ब्लॉक	Panchkula
जिला	Panchkula
मोबाइल नंबर	
परिवार पहचान पत्र सं.	
आधार संख्या	स्वस्थ धरा, खेत हरा

कृषि निदेशालय
कृषि भवन रोक्टर-21, पंचकूला

किसान हेल्पलाइन नंबर: 18001802117

इस कार्ड को www.agribharyana.gov.in से डाउनलोड कर सकते हैं।



पानी की अपर करवाओं जल,
फसल उत्पादन पर नहीं आयोगी आंच।



खेत तथा नमूने की जानकारी

नमूना संख्या: 2023/24840

मुरब्बा नंबर: () किला नंबर:

अक्षांश: देशांतर:

विश्लेषण की तिथि: 23-08-2023

मानक	परिणाम	सुमान्य श्रेणी	स्थिति
खारी अंग (pH)	8.30	6.5-8.5	आंशिक क्षारीय
विद्युत चालकता (ds/m)	0.41	0.0-1.0	सामान्य
ऑर्गेनिक कार्बन (%)	0.27	0.51-0.75	कम
फॉस्फोरस (P_2O_5 kg/ha)	10.67	23-57	बहुत कम
पोटाशियम (K_2O kg/ha)	387.99	145-337	ज्यादा
सल्फर (ppm)	11.77	10 से अधिक	पर्याप्त
जिंक (ppm)	0.38	0.6 से अधिक	अभावग्रस्त
लोहा (ppm)	11.77	4.5 से अधिक	पर्याप्त
कॉपर (ppm)	1.14	0.2 से अधिक	पर्याप्त
मैंगनीज (ppm)	3.19	2.0 से अधिक	पर्याप्त
बोरॉन (ppm)		0.5 से अधिक	--

पराती ना जलाएँ, पर्यावरण बचाएँ।
फसल अवशेषों को मिट्टी में मिलाएँ,
भूमि की उर्वरा शक्ति बढ़ाएँ।

नोट:- किसान भाई एक फसल के लिए हुए दो संयोजन/विकल्प (I, II) में से किसी एक संयोजन/विकल्प की खाद की सिफारिश किलो ग्राम प्रति एकड़ के हिसाब से डालें।

क्र. सं.	फसल	वि. प्र.	कि. ग्रा. प्रति एकड़			एकड़ अंक पंजाब (MOP)
			डाई-अमोनियम फॉस्फेट (DAP)	सिंगल सुपर फॉस्फेट (SSP)	नीम कोरेंड सुंया	
1	गेहूँ	I	58	0	123	13
		II	0	167	146	13
2	धान	I	58	0	123	18
		II	0	167	146	18
3	गन्ना	I	37	0	132	11
		II	0	105	146	11
4	सूरजमुखी	I	43	0	35	0
		II	0	125	52	0
5	सरसों	I	22	0	44	0
		II	0	63	52	0
6	मक्का (खरीफ)	I	58	0	123	18
		II	0	169	146	18

सल्फर :
(कि. ग्रा./एकड़)

धरती माँ की वही पुकार,
उर्वरक मृदा जांच के अनुसार।

सूक्ष्म तत्वों की रिपोर्ट

क्र. सूक्ष्म तत्व	मिट्टी के द्वारा	या	सू के द्वारा
1	जिंक		
2	आयरन		
3	मैंगनीज		
4	बोरोन		
5	कोपर		
सामान्य अनुशंसार		पर्याप्त	

पानी की विश्लेषण रिपोर्ट

नमूना सं.: गहराई फुट: मृदा रचना:

विद्युत चालकता	कार्बोनेट	वाइ कार्बोनेट	क्लोराइड
कैल्सियम/मैगनीशियम	शेष सोडियम	जिप्सम की आवश्यकता (कि.ग./एकड़/मिबाड़)	

सूत्राव एवं सावधानियां:

क्रमांक :- 497

दिनांक :- 06/09/2023

Soil Testing Officer
Panchkula



हर खेत, स्वस्थ खेत

कृषि एवं किसान कल्याण विभाग
हरियाणा सरकार

मृदा एवं जल स्वास्थ्य कार्ड

प्रयोगशाला का नाम: पंचकूला

किसान का नाम	Existing Cow place
पिता का नाम	Near Ghaggar River,
गांव	Sec-23, Pk1
ब्लॉक	Panchkula
जिला	Panchkula
मोबाइल नंबर	
परिवार पहचान पत्र सं.	
आधार संख्या	स्वस्थ धरा, स्वस्थ हरा

कृषि निदेशालय
कृषि भवन सेक्टर-21, पंचकूला

किसान हेल्पलाइन नंबर: 18001802117

इस कार्ड को www.agrihararyana.gov.in से डाउनलोड कर सकते हैं।



पानी की अगर कारवाओगे जांच,
फसल उत्पादन पर नहीं आयेगी आंच।



खेत तथा नमूने की जानकारी

नमूना संख्या: 2023/24841

मुख्या संख्या: () किला नंबर: ()

अक्षांश: () देशांतर: ()

विश्लेषण की तिथि: 23-08-2023

मानक	परिणाम	सामान्य श्रेणी	स्थिति
खारी अंग (pH)	8.20	6.5-8.5	अधिक क्षारीय
विद्युत चालकता (ds/m)	0.62	0.0-1.0	सामान्य
ऑर्गेनिक कार्बन (%)	0.29	0.51-0.75	कम
फॉस्फोरस (P ₂ O ₅ kg/ha)	9.25	23-57	बहुत कम
पोटाशियम (K ₂ O kg/ha)	562.25	145-337	ज्यादा
सल्फर (ppm)	16.84	10 से अधिक	पर्याप्त
जिंक (ppm)	1.10	0.6 से अधिक	पर्याप्त
लोहा (ppm)	4.60	4.5 से अधिक	पर्याप्त
कॉपर (ppm)	0.48	0.2 से अधिक	पर्याप्त
मैंगनीज (ppm)	2.85	2.0 से अधिक	पर्याप्त
बोरॉन (ppm)		0.5 से अधिक	-

पराली ना जलाए, पर्यावरण बचाए।
फसल अवशेषों को मिट्टी में मिलाए,
भूमि को उबरा शक्ति बढ़ाए।

नोट:- किसान भाई एक फसल के लिए हुए दो संयोजन/विकल्प (I, II) में से किसी एक संयोजन/विकल्प की खाद की सिफारिश किलो ग्राम प्रति एकड़ के हिसाब से डालें।

क्र. सं.	फसल	I या II	कि. गा. प्रति एकड़			
			डाई-अमोनियम फॉस्फेट (DAP)	सिंगल सुपर फॉस्फेट (SSP)	नाम कोटड यूरिया	व्हाइट ऑफ पोटाश (MOP)
1	गेहूँ	I	58	0	123	13
		II	0	167	146	13
2	धान	I	58	0	123	18
		II	0	167	146	18
3	गन्ना	I	37	0	132	11
		II	0	105	146	11
4	सूरजमुखी	I	43	0	35	0
		II	0	125	52	0
5	सरसों	I	22	0	44	0
		II	0	63	52	0
6	मक्का (खरीफ)	I	58	0	123	18
		II	0	169	146	18

सल्फर :
(कि. गा./एकड़)

धरती माँ की यही पुकार,
उर्वरक मृदा जांच के अनुसार।

Haryana Shehri Vikas Pradhikaran

From

Estate Officer,
HSVP, Panchkula.

To

✓ Regional Officer, Panchkula Region,
Haryana State Pollution Control Board,
SCO No. 115-116 (1st Floor), Sector-25,
Panchkula.

Memo No

5203.

Dated

6-09-2023

Subject:- Meeting regarding National Green Tribunal O.A. No. 385 of 2023-Ragbir Singh V/s State of Haryana and Ors.

In this regard, a detailed report is submitted that Residents welfare Association, Sector-23, Panchkula has submitted a request to Deputy Commissioner, Panchkula vide referene No. 27-22/RWA-23 dated 11.10.2022 and a copy of the same was endst. to Estate Officer, HSVP, Panchkula (**copy enclosed**) that the temporary veterinary hospital open opposite NIFT, Sector-23, Panchkula by the authorities while lumpy skin disease was at its peak so that infected cows be treated in this temporary veterinary hospital. But, no Lumpy Skin Disease is controlled by treating and vaccinating the affected animals. The care taken of this temporary hospital is not properly caretake these animals left open for grassing in Sector-23, Panchkula. They have further requested to close the temporary veterinary hospital and shift these cows to the proper Gaushala.

After receiving the request from the RWA, Sector-23, Panchkula, site was visited by the concerned JE of this office and he reported that temporary veterinary Hospital for animals (Gaushala) established at HSVP land (approx. 6 Acre) in Sector-23, Panchkula opposite NIFT, Sector-23, Panchkula (near Ghaggar River (Choe)) without taking permission from this office and it is an encroachment over approx. 6 Acre land of HSVP in Sector-23, Panchkula.

In this regard, this office has issued notices U/S 18(1)(B) of HSVP Act 1977 on 14.03.2023 and 06.04.2023 to the caretaker, Trasit Veterinary Care Centre/Gaushala, Sector-23, Panchkula and copy of the same was also pasted on the premises (**copy enclosed**).

It is also intimated that a Court case No. CS 12 of 2023 has also been filed by Sh. Ragbir Singh on behalf of RWA, Sector-23, Panchkula and

C-3, SECTOR-6, HSVP
PANCHKULA.

Haryana Shehri Vikas Pradhikaran

same is also pending in Hon'ble District Court and next date of hearing is 18.10.2023.

It is also pertinent to mention here that a PUC is also received from Deputy Commissioner, Panchkula on 08.06.2023 alongwith enclosures of complaint of Senior Citizen Welfare Association (Regd.), Sector-23, Panchkula, information regarding illegal encroachment **(copy enclosed)**.

It is also intimated that in the minutes of the meeting held on 09.08.2023 and 18.08.2023, it is mentioned that the representatives from the HSVP informed to the Joint Committee that the 06 Acres land belongs to the HSVP, Panchkula in which cows have been kept on the river Ghagger bank side and the same was given to the Animal Husbandry Department on temporary basis for the treatment of the lumpy infected cows and animals when the lumpy epidemic affected in the cows and other animals, which is not stated/informed by the representative of HSVP. Furthermore, stand of HSVP is clear in this case and 06 Acre land belongs to the HSVP Panchkula and is encroached by the Temporary Veteriary Hospital/Guashala ^{with above reference.} and the proceeding so issued in this regard be amended accordingly.

It is for your kind information please.

DA: As above

✓ Estate Officer,
HSVP, Panchkula.

Endst. No.

Dated:-

A copy of the above is forwarded to the Worthy ADC, Panchkula for information and necessary action please.

Estate Officer,
HSVP, Panchkula.

HARYANA SHEHRI VIKAS PRADHIKARAN

From

Estate Officer-cum-Collector,
HSVP, Panchkula

To

Through
registered
post.

The Caretaker,
Transit Veterinary Care Centre/Gaushala,
Sector-23, Panchkula.

Memo No 1391

Dated 14-03-23

Subject: - Notice under Section 18 (1) (B) of HSVP Act in respect of Transit Veterinary Care Centre/Gaushala, Sector-23, Panchkula.

Whereas you have been found to be unauthorized possession by the way of encroachment over the HSVP land situated adjoining Ghaggar River in Sector-23, Panchkula.

2. Whereas, by encroaching the said land, you have **"Made a transit Veterinary Care Centre/Gaushala on HSVP land (adjoining Ghaggar River)."**

3. Therefore, you are hereby called upon to vacate the said land and to appear and to show cause as to why the land should not be ordered to be restored to its original state or bring it in conformity with the provision of the acts within period of the 7 days from the issue of the notice.

In case you fail to show cause within aforesaid period I shall be constrained to pass an order directing you to vacate the land/demolish the un-authorization construction and restore the land to its original state or to bring it in conformity with the provision of the act within a further period of the 7 days.

of
Estate Officer-cum-Collector,
HSVP, Panchkula.

Endst No. 1392-94.

Dated:- 14-03-23

A Copy of above is forwarded to the following for information & necessary action:-

1. The Administrator, HSVP, Panchkula.
2. The Occupant of Transit Veterinary Care Centre /Gaushala, Sector-23, Panchkula.
3. Pasted on premises, Transit Veterinary Care Centre /Gaushala, Sector-23, Panchkula.

of
Estate Officer-cum-Collector,
HSVP, Panchkula.

**NOTICE UNDER SECTION 18(1) (B) OF THE HARYANA SHEHRI VIKAS
PRADHIKARAN ACT, 1977**

From

Estate Officer-cum-Collector,
HSVP, Panchkula

To

Through
registered
post.

The Caretaker,
Transit Veterinary Care Centre/Gaushala,
Sector-23, Panchkula.

Memo No 2075

Dated 06-4-23

Subject: - Notice under Section 18 (1) (B) of HSVP Act in respect of Transit Veterinary Care Centre/Gaushala, Sector-23, Panchkula.

Ref:- This office memo no. 1391-94 Dated 14.03.2023 on the subject cited above.

I, undersigned, am satisfied for the reasons recorded below that you are unauthorized occupation of the property mentioned belonging to Haryana Shehri Vikas Pradikaran.

"You have made a transit Veterinary Care Centre/Gaushala on HSVP land (adjoining Ghaggar River)."

As you have failed to show any cause within prescribed time in notice dated 14.03.2023 served upon you. Therefore, in exercising of the powers conferred on me under section 18 (1)(B) of the Haryana Shehri Vikas Pradikaran Act 1977. I hereby order, who may be in occupation, to vacate the said HSVP land within 7 days from the service of this notice. In the event of refusal 'or' failure to comply with this order within period specified above, you are liable to be evicted from the said HSVP land, if need be, by the use of such force as may be necessary and cost of eviction will be recovered from noticee as arrears of land revenue.

[Signature]
Estate Officer-cum-Collector,
HSVP, Panchkula.

Dated:- 06-4-23

Endst No. 2076-78

A Copy of above is forwarded to the following for information & necessary action:-

1. The Administrator, HSVP, Panchkula.
2. The Occupant of Transit Veterinary Care Centre /Gaushala, Sector-23, Panchkula.
3. Pasted on premises, Transit Veterinary Care Centre /Gaushala, Sector-23, Panchkula.

[Signature]
Estate Officer-cum-Collector,
HSVP, Panchkula.



Municipal Corporation Panchkula

Bays No. 15-16, Sector – 14, Panchkula

E-Mail:- mcpanchkula@gmail.com, Ph. 0172-2583695, 2583794



सेवा में

क्षेत्रिय अधिकारी,
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड,
पंचकूला

कमांक 9797 /CSI

दिनांक 21/09/23

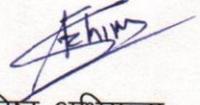
विषय:-

Regarding submission of ATR in the NGT Matter-OA No. 385 of 2023 titled as Raghbir Singh V/s State of Haryana.

सन्दर्भ:-

आपके कार्यालय के पत्र क्रं० HSPCB/PKL/2023/079-80 दिनांक 13.09.2023 सन्दर्भ में।

उपरोक्त विषय के सन्दर्भ में आपको सूचित किया जाता है कि विषयगत मामले में वर्णित भूमि हरियाणा शहरी विकास प्राधिकरण विभाग की है तथा वहाँ पर जो गाय/नदी है उनकी देख-रेख एक प्राईवेट संस्था द्वारा की जा रही है तथा लंपी बीमारी के दौरान नगर निगम पंचकूला द्वारा लंपी से ग्रस्ति गायो/नदीयो को सौप दिया जाता था व उसकी आगे की देखभाल व उपचार Animal Husbandry Department की देख-रेख में प्राईवेट संस्था द्वारा किया जाता था। इस सन्दर्भ में नगर निगम पंचकूला की रिपोर्ट शून्य समझी जाये।


कनिष्ठ अभियन्ता,
नगर निगम पंचकूला

Minutes of 3rd meeting and site visit conducted on 21.09.2023 at 10:30 AM under the Chairmanship of Sh. Sushil Sarwan, IAS, Deputy Commissioner, Panchkula, with Members of Joint Committee to review the progress made and submission of action taken report before the Hon'ble NGT in the matter of OA No. 385 of 2023 Raghbir Singh V/s State of Haryana.

At the outset, Sh. Sudhir Mohan, Regional Officer, HSPCB, Panchkula welcomes the all participants on behalf of Chairman of Committee.

It was 3rd meeting of Joint Committee held on 21.09.2023 under the chairmanship of Deputy Commissioner Panchkula, comprising members of Haryana State Pollution Control Board, Haryana Sehri Vikas Pradikaran (HSVP), Animal Husbandry & Dairying Department, Panchkula, Agriculture & Farmers Welfare Department, Panchkula, Irrigation & Water Resources Department, Panchkula & Municipal Corporation, Panchkula Haryana to review the progress made and submission of action taken report as direction issued during the 1st and 2nd meeting in the above said O.A.

Following officers attended the meeting (**Annexure-R-1**).

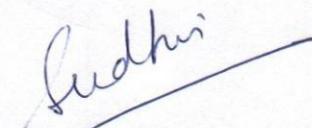
- i. Dr. Ranjit Singh Jadon, Deputy Director, Animal Husbandry & Dairying Department, Panchkula.
- ii. Sudhir Mohan, Regional Officer, HSPCB, Panchkula.
- iii. Anurag Goyal, XEN, Irrigation & Water Resources Department, Panchkula.
- iv. Rahul Barkodia, ASCO, Agriculture & Farmers Welfare Department, Panchkula.
- v. Dr. Sushma Yadav, V S, Animal Husbandry & Dairying Department, Panchkula.
- vi. Harinder Sethi, Aast. Engineer, MC, Panchkula.
- vii. Sachin Dhiman, JE, MC, Panchkula.
- viii. Jasbir Singh, JE, HSVP, Panchkula.

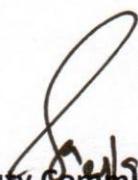
Sudhir Mohan, Regional Officer, Panchkula briefly explained the details of the above said matter and report submitted by the concerned authorities in this matter to the Chairman

Further, during the meeting the Worthy Deputy Commissioner decided to visit the site and verify the factual position mentioned in the above said OA along with the committee members, so that factual and concrete report may be filed before the Hon'ble NGT in this matter.

At the end of the meeting, the Deputy Commissioner visited the site and verified all the relevant information and issued directions to the Regional Officer, HSPCB to prepare a compile report so that reply may be submitted in the Hon'ble NGT before the next date of hearing.

The meeting/site visit ended with a vote of thanks to Chair.


Regional Officer,
Panchkula Region


Deputy Commissioner,
Panchkula

Date: 21.09.2023

Time: 10.30 AM.

Meeting regarding NGT Matter-OA No. 385 of 2023 titled as Raghbir Singh V/s State of Haryana under the Chairmanship of worthy Deputy Commissioner, Panchkula at Conference Hall, DC Office, Panchkula

ATTENDANCE SHEET (Officers present)

Sr.No.	Name of the Officer	Designation /Department	Contact No/Email-ID	Signature
1	ANURAG GOTM.	DEM, JOLLA TRON	9417201128 xen-101812 @ Tribor.com	
2	Jaibir Singh	JE HSPV	9463496225	
3	Rahul Baskodea	ASCO/STO PBL	9466026713	
4	Dr Sushma Yadav	vs Deuinagar	8968717816	
5	Dr. Ransit Singh Tadon	DD. Animal Husbandry Panchkula	9416218057	
6	Sudhu Mohan	RO, HSPCB Panchkula	7986423511	
7	HARINDER SEHA	ASH-Engg- MCP	9988095580	
8	Sachin Dhimon	JE MCP	7009281198	
9				
10				
11				
12				
13				
14				